

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA (CAA)No.135/230/HDB/2017
NAME OF THE COMPANY	Ranganath Ventures Pvt Ltd
NAME OF THE PETITIONER(S)	Ranganath Properties Pvt Ltd (Demerged Co)
NAME OF THE RESPONDENT(S)	Ranganath Ventures Pvt Ltd (Resulting Co)
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

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V. Murali Manohar.
for Mr. T. Vinod Kumar.

Adv.

v.murali.m@gmail.com

V.M.

ORDER

Heard Mr. Sanjay Kumar Sharda, Authorised Representative for the Petitioner; Mr. Sanjay Kumar Sharda, Authorised Representative for Respondent and Mr. V. Murali Manohar on behalf of Mr. T. Vinod Kumar, representing Income Tax Department. The learned Counsel representing Income Tax Department requested for two weeks time.

Post the case on 03.01.2018.

MEMBER (Tech)

MEMBER (Judl)